

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

**IA/5236/ND/2022, IA/1103/ND/2022,
CA/194/ND/2020, IA/1387/ND/2023,
IA/621/ND/2024 IN IB/1144/ND/2019**

IN THE MATTER OF:

M/s P.S.T Tranding And Components	...	Applicant
Versus		
Ekdant Buildtech Pvt	...	Respondent

Under Section 9 (IBC).

Order delivered on 29.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Gautam Gupta, Adv. Uzair Elahi in IA/1103/ND/2022
For the Liquidator	:	Adv. Shivam Gautam a/w Mr. Chetan Gupta
For the Punjab and Sind Bank	:	Adv. Sarthak Sehgal

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **29.05.2024**.

**Sd/-
(Court Officer)**